## GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4410 ANSWERED ON:20.08.2010 DEMOGRAPHIC DATA Alagiri Shri S. ;Vasava Shri Mansukhbhai D.

## Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Union Government maintains a separate demographic data of the Scheduled Tribes;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether monitoring of implementation of projects in the tribal areas is carried out; and
- (d) if so, the details thereof and the inputs used in such monitoring?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

- (a & b): Office of the Registrar General and Census Commissioner of India, Ministry of Home Affairs, has been collecting demographic information on Scheduled Tribes at each decennial Census since 1951 for meeting the Constitutional requirements. In the Census 2001, information on population distribution, age, sex, education, fertility, religion and other aspects among Scheduled Tribes has been collected and released.
- (c & d): The monitoring of implementation of projects is carried out by respective administrative Central Ministries. In so far as the monitoring by Ministry of Tribal Affairs is concerned, as regards the funds released to State Governments/ UTs under its various schemes, it is ensured that the utilization certificate is received from them along with the periodic progress reports. Meetings of the officers from States/ UTs are organized from time to time to get the feedback on the progress of implementation of the schemes. The officers of this Ministry also visit the States and UTs for inspecting the projects sanctioned by the Ministry. The respective District Collectors of States/ UTs also carry out annual inspections. The Ministry has taken a new initiative from this financial year to carry out web based monitoring of its schemes in a phased manner through outsourcing to independent agencies.